

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP (IB) No 421/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th September 2017, 10.30 A.M

Name of the Company	Punjab National Bank -Vs- Mintri Tea Company Pvt Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

16.

RANAJIT CHOWDHURY
Advocate

CORPORATE CREDITOR
PNB

R. Chowdhury
18/9/2017

SUBRATA DE Advocate
SANKAR ACHARYA MAJUMDAR
Advocate
(Adv-on-behalf)

CORPORATE DEBTOR.

2
18/9/2017

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Heard the arguments. Reserved for order.

Sd/-
(Jinan K.R.)
Member (J)

Sd/-
(Vijai Pratap Singh)
Member (J)

(9)